

SUPREME COURT OF INDIA

Re: Reconsideration of proposal for appointment of Mr. Justice A.A. Kureshi as Chief Justice of Madhya Pradesh High Court.

This Collegium vide Minutes dated 10th May, 2019 recommended that Mr. Justice A.A. Kureshi, senior-most Judge from Gujarat High Court be appointed as Chief Justice of the Madhya Pradesh High Court.

The said recommendation sent to the Government has been referred back to the Chief Justice of India vide two communications dated 23rd August, 2019 and 27th August, 2019 received along with accompanying material. These communications and material received from the Department of Justice have been placed before this Collegium.

On reconsideration and after taking into account the aforesaid two communications dated 23rd August, 2019 and 27th August, 2019 and the accompanying material, the Collegium resolves to reiterate its earlier recommendation dated 10th May, 2019 with the modification that Mr. Justice A.A. Kureshi be appointed as Chief Justice of the Tripura High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
September 05, 2019.